

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 65 of 2017 &
IA No. 192 of 2017**

Dated: 3rd May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Parinay Shaw

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2

Mr. Rajesh Garg for R.4

ORDER

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 18.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 02.06.2017 after serving copy on the other side.

List the matter on **27.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**